

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2024
IN
RFA No. 48/2024 (Filing No.)

SHRI SOM KUMAR SUBBA

.... APPLICANT

VERSUS

THE SECRETARY, URBAN DEVELOPMENT
DEPARTMENT & ORS.

.... RESPONDENTS

Date: 01.08.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. N. Rai, Senior Advocate.
Mr. Pradeep Tamang, Advocate.
Ms. Priscila Rai, Advocate
Ms. Tara Devi Chettri, Advocate.

For Respondent : Mr. S. K. Chettri Government Advocate.
Nos. 1 to 5.

For Respondent : None.
Nos. 6A & 6B

For Respondent : Mr. Umesh Ranpal, (Legal Aid Counsel).
No.7. Ms. Rubusha Gurung, Advocate.

For Respondent : Mr. M. N. Dhungel, (Legal Aid Counsel).
No.8

For Respondent : personally present.
Nos.9 to 11.

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1. Except for respondent nos. 1 to 5, 7 and 8 none of the respondents are represented. Respondent nos. 9, 10 and 11 are personally present. They submit that they do not desire to contest the present appeal. The notices issued upon respondent nos. 6A and 6B have returned unserved. The petitioner to take steps to provide the correct and complete address of these respondents. The respondents who are represented before this Court desires to file response to I.A. No.01 of 2024 and seeks further time. Two weeks as prayed for is granted.

2. List on 29.08.2024.

Judge